

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2023  
ANSWERED ON:06.12.2005  
MOU WITH CHINA  
Panda Shri Prabodh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether any Memorandum of Understanding has recently been signed with China;
- (b) if so, the details alongwith the objective thereof;
- (c) the extent to which both countries are likely to be benefited;
- (d) whether Chinese Intelligence Agencies are trying to expand their operations in India;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) to (c): Yes, Sir. An MoU has been signed with China on 8th September 2005, which provides for exchange of experience and information on terrorist activities and their linkages as well as exchange of experience on terrorism related crime, exchange experiences on anti-hijacking, hostage situations and coordinate position on anti-terrorism endeavours at regional and multilateral levels. Further, the MoU provides for cooperation in prevention and suppression of illegal and criminal activities, subject to respective domestic laws, in the areas of money laundering, economic crime, crime against wild life, drug trafficking and trafficking in fire arms and ammunition, forgery of passport, visas and other documents, cyber crime and other transnational crime, and strengthen cooperation in the areas of training and capacity building.

(d): There are no reports to indicate expansion of `Chinese intelligence agencies` operation in India.

(e) & (f): Do not arise.